GOVERNMENT OF INDIA MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 5516 TO BE ANSWERED ON 26.07.2019

WORKING WOMEN HOSTEL

5516. SHRI GNANATHIRAVIAM S.:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has received any request for setting up of Working Women Hostel during the last three years and the current year; and
- (b) if so, the details thereof along with the funds allocated, sanctioned, released and utilised for the purpose during the said period?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

- (a) The details of the requests received for setting up of Working Women Hostel during the last three years and the current year is placed at **Annexure I**.
- (b) Details of the funds allocated, sanctioned, released and utilized for the purpose during the said period are placed at **Annexure II**.

STATEMENT REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 5516 FOR 26.07.2019.

Details of the requests received for setting up of Working Women Hostel during the last three years and the current year.

SI. No.	Year	2016-17		2017-18		2018-19		2019-20	
		Received	Sanctioned	Received	Sanctioned	Received	Sanctioned	Received	Sanctioned
01.	Andhra Pradesh	-	-	-	-	-	-	-	-
02.	Arunachal Pradesh	01	01	-	-	-	-	-	-
03.	Assam	08	-	-	03	-	-	-	-
04.	Bihar	-	-	-	-	-	-	-	-
05.	Chhattisgarh	-	-	-	-	-	-	-	-
06.	Goa	-	-	-	-	-	-	-	-
07.	Gujarat	-	-	01	01	-	-	-	-
08.	Haryana	-	-	-	-	-	-	-	-
09. *	Himachal Pradesh	-	-	-	02	-	-	-	-
10.	Jammu & Kashmir	-	-	-	-	-	-	-	-
11.	Jharkhand	-	-	-	-	-	-	-	-
12.	Karnataka	-	-	10	10	-	-	-	-
13	Kerala	-	-	-	-	-	-	-	-
14.	Madhya Pradesh	01	-	-	-	-	01	-	-
15.	Maharashtra	02	02	-	-	-	-	-	-
16.	Meghalaya	-	-	-	-	-	-	-	-
17.	Mizoram	-	-	-	-	01	01	-	-
18. **	Manipur	02	-	01	03	03	03	-	-
19.	Nagaland	09	-	05	02	12	-	-	-
20.	Orissa	_	-	-	-	-	_	-	-
21.	Punjab	_	-	-	-	-	-	-	-
22.	Rajasthan	-	_	-	_	-	-	_	_
23.	Sikkim	_	_	_	_	_	_	_	_
24.	Tamilnadu	_	_	_	_	_	_	_	_
25.	Telangana	01	_	_	01	01	_	14	_
26.	Tripura	-	_	-	-	-	_	-	_
27.	Uttrakhand				_		_	_	_
28.	UP	-	_	-	_		_	-	<u> </u>
					-	-	-	-	-
29.	West Bengal	-	-	-	-	-	-	-	-
30.	Chandigarh	-	-	-	-	-	-	-	-
31.	Delhi	-	-	-	-		-	-	-
32.	Pondicherry	-	-	-	-	-	-	-	-
33.	Dadra & Nagar Haveli	-	-	1	-	-	-	-	-
34.	Daman and Diu	-	-	-	-	-	-	-	-
35.	Lakshswadeep	-	-	-	-	-	-	-	-
36.	Andaman & Nicobar Islands	-	-	-	-	-	-	-	-
Total	24	03	17	22	17	05	14	00	

^{*} Two proposals sanctioned in 2017-18 were received prior to 2016-17

^{**} Out of 3 proposals sanctioned in 2017-18, two were received in 2016-17 and one was received prior to 2016-17. Out of 3 proposals sanctioned in 2018-19, one was received in 2017-18 and two were received in 2018-19.

STATEMENT REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 5516 FOR 26.07.2019

Details of the funds allocated, sanctioned, released and utilized for the purpose during the period from 2016-17 till date.

(Amount in Rs. Lakhs)

(Amount in Rs. Laki									
S.N.	Year	2016-17		2017-18		2018-19		2019-20	
	Name of State	(allocated/ /sanctioned/ released)	(utilised)	(allocated/ /sanctioned/ released)	(utilised)	(allocated/ /sanctioned/ released)	(utilised)	(allocated/ /sanctioned/ released)	(utilised)
01.	Andhra Pradesh								
02.	Arunachal Pradesh			193.47	193.47				
03.	Assam			8.83	8.83				
04.	Gujarat			183.76	183.76				
05.	Himachal Pradesh			265.83	265.83				
06.	Karnataka			973.66	973.66				
07.	Kerala								
08.	Maharashtra	202.4	202.4		-		-		-
09.	Madhya Pradesh					244.03			
10.	Manipur			357.10	357.10	634.43	634.43		
11.	Nagaland		-	297.44	297.44				
12.	Telangana					115.01	115.01		
13	Mizoram					170.62	170.62		
	Total	202.4	202.4	2280.09	2280.09	1164.09	920.06		